

Notification of Ministry of Corporate Affairs

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS
(SHRI SACHIN PILOT): Sir, I lay on the Table —

- I. A copy (in English and Hindi) of the Ministry of Corporate Affairs Notification No. G/18-CWA/9/2013, dated the 26th September, 2013, publishing the 54th Annual Report 2012-13, of the Institute of Cost Accountants of India, under Section 40 of the Cost and Works Accountants Act, 1959.

[Placed in Library. See No. L.T. 9915/15/13]

- II. A copy (in English and Hindi) of the Ministry of Corporate Affairs Notification No.1-CA(5)/64/2013, dated the 30th September, 2013, publishing the 64th Annual Report and Audited Accounts for the year ended 31st March, 2013 of Council of the Institute of Chartered Accountants of India, under Section 30-B of the Chartered Accountants Act, 1949.

[Placed in Library. See No. L.T. 9913/15/13]

- III. A copy (in English and Hindi) of the Ministry of Corporate Affairs Notification F. No. 104/33/Accts, dated the 30th September, 2013, publishing the 33rd Annual Report and audited statements of consolidated accounts for the year ended 31st March, 2013 of the Institute of Company Secretaries of India, under Section 40 of the Company Secretaries Act, 1980.

[Placed in Library. See No. L.T. 9914/15/13]

...(Interruptions)...

Notification of Ministry of Human Resource Development

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): Sir, I lay on the Table, under Section 28 of the University Grants Commission Act, 1956, a copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. 1-1/2011(CPP-11), dated the September, 21 – September 27, 2013,

weekly Gazette, publishing the University Grants Commission (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulations, 2012.

[Placed in Library. See No. L.T. 9819/15/13]

...(Interruptions)...

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE**

SHRI BRAJESH PATHAK (Uttar Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Health and Family Welfare:—

- (i) *73rd Report on the Indian Medical Council (Amendment) Bill, 2013;
- (ii) *74th Report on the Mental Health Care Bill, 2013;
- (iii) 75th Report on Action Taken by Government on the recommendations/ observations contained in the Sixty eighth report on Demands for Grants (2013-14) of the Department of AYUSH;
- (iv) 76th Report on Action Taken by Government on the recommendations/ observations contained in the Seventieth report on Demands for Grants (2013-14) of the Department of AIDS Control; and
- (v) 77th Report on Action Taken by Government on the recommendations/ observations contained in the Sixty-ninth report on Demands for Grants (2013-14) of the Department of Health Research.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT**

SHRI AVINASH RAI KHANNA (Punjab): Sir, I present the following Reports# (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development:—

* The Reports were presented to the Chairman, Rajya Sabha on the 20th November, 2013 and forwarded to the Speaker, Lok Sabha on the same day.

#The Reports were presented to the Chairman, Rajya Sabha on 24th September and 27th November, 2013 respectively and were forwarded to the Speaker, Lok Sabha on the same day.